

(1) Shortage of foreign exchange for import of textile machinery.

(2) Procurement of building materials, iron, steel, etc.

(3) Weak financial position of licensee mills;

(4) Difficult conditions for penal excise for this scheme; and

(5) General market conditions.

In case of automatic looms, the additional difficulties have been with respect to the following conditions for export of cloth:—

(i) The liability of the mills to export 87½% of their past exports in any one of the years from 1953 to 1955 in addition to the full quantity of cloth produced on the automatic looms allotted; and

(ii) The liability to pay penal excise duty on shortfall in the export quota fixed for the mills.

These conditions are being relaxed.

(c) Practically no licensee has been able to go ahead because of the above reasons.

Phizo's Meeting with General Ayub

*390. { Shri Panigrahi:
Shri Bibhuti Mishra:
Shrimati Maftda Ahmed:
Shri Aurobindo Ghosal:
Shri Raghunath Singh:
Shri Hem Barua:

Will the Prime Minister be pleased to state:

(a) whether it has come to the notice of Government that rebel Naga leader Mr. Phizo met recently the new President of Pakistan, General Ayub Khan in Dacca; and

(b) what is the reaction of the Government of India to such meeting of the Pakistan President and the rebel Naga leader?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Reports to this effect have

appeared in the press, but Government have no reliable information.

(b) Until more definite information is available, Government would not like to express any opinion.

दिल्ली में सरकारी बस्तियों के लिए सलाहकार समिति

*३९१. श्री भक्त वर्मान : क्या निर्माण, आवास और संभरण मंत्री २२ अगस्त, १९५८ के तारांकित प्रश्न संख्या ४२४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि दिल्ली और नई दिल्ली में सरकारी कर्मचारियों की बस्तियों में रहने वाले लोगों को और सुविधायें देने के सम्बन्ध में सरकार को परामर्श देने के लिये जो सलाहकार समिति नियुक्त की गई थी उस की सिफारिशों को कार्यान्वित करने में इस बीच और क्या प्रगति हुई है ?

निर्माण, आवास तथा संभरण उपमंत्री (श्री अनिल कुं० बंदा) : एक विवरण सभा की मेज पर रख दिया गया है। [वैश्वेय परिशिष्ट २, अनुबन्ध संख्या ५६]

Displaced Persons in Purana Qila

533. Shri D. C. Sharma: Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No. 747 on the 22nd August, 1958 and state the further progress made in shifting the displaced persons residing in Purana Qila, Delhi?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): Out of 639 displaced families in Purana Qila, 137 have actually shifted so far. 231 families have accepted plots in Lajpatnagar to enable them to construct houses before shifting from the Qila.

Textile Mills in Punjab

534. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware of the poor returns of some of the textile mills in the Punjab State; and